

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO – 1725  
ANSWERED ON - 21/12/2022

**ASSISTANCE BY NBCFDC TO TELANGANA**

1725. DR. K. LAXMAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the year-wise details of the amount sanctioned in the last five years by the National Backward Classes Finance and Development Corporation (NBCFDC) to Telangana Government to help the beneficiaries;
- (b) the percentage of the amount allocated by NBCFDC to the beneficiaries against the amount sanctioned;
- (c) whether any deviation has been found in spending the money against sanction of scheme by State Government; and
- (d) if so, the action considered to be taken by Government?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) National Backward Classes Finance and Development Corporation (NBCFDC) provides financial assistance at concessional rate of interest to the members of Backward Classes having annual family income up to Rs.3.00 lakh primarily for income generating activities to promote self-employment opportunities and for educational purposes through State Channelizing Agencies (SCAs) nominated by respective State Governments/UTs and Banks (PSBs & RRBs). The details of the amount sanctioned/approved in the last 5yrs by NBCFDC to Channel partners of Telangana is at **Annexure- A**.
- (b) The percentage of the amount sanctioned/approved by NBCFDC against the amount allocated of 05 years is at **Annexure-B**.
- (c) & (d) The funds have been sanctioned & released to the banks & Stree Nidhi Credit Co-operative Federation Ltd. by NBCFDC in the state of Telangana. Since, State Govt. of Telangana has not nominated any SCA for implementing the Schemes of NBCFDC, the question of deviation of funds against sanction of Schemes by State Government, does not arise.

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**Annexure-A**

**Annexure referred to in reply of Part (a) of RSUSQ No. 1725 to be answered on 21.12.2022 regarding Assistance by NBCFDC to Telangana.**

<b>NATIONAL BACKWARD CLASSES FINANCE &amp; DEVELOPMENT CORPORATION</b>		
<b>Year wise details of the amount sanctioned/approved in the last 5 years to State of Telangana</b>		
<b>S. No.</b>	<b>Financial Year</b>	<b>Amount Sanctioned/approved (Rs. in Crore)</b>
1.	2021-22	21.19
2.	2020-21	50.00
3.	2019-20	100.00
4.	2018-19	10.00
5.	2017-18	0.44

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**Annexure-B**

**Annexure referred to in reply of Part (b) of RSUSQ No. 1725 to be answered on 21.12.2022 regarding Assistance by NBCFDC to Telangana.**

<b>NATIONAL BACKWARD CLASSES FINANCE &amp; DEVELOPMENT CORPORATION</b>				
<b>Year wise details of the amount sanctioned/approved in the last 5 years to State of Telangana</b>				
<b>S. No</b>	<b>Financial Year</b>	<b>Amount Notionally Allocated (Rs. in Crore)</b>	<b>Amount Sanctioned/approved (Rs. in Crore)</b>	<b>%of Amount Approved against Amount Allocated</b>
1.	2021-22	58.00	21.19	37%
2.	2020-21	44.67	50.00	112%
3.	2019-20	103.00	100.00	97%
4.	2018-19	8.00	10.00	125%
5.	2017-18	8.00	0.44	6%